## [15 December, 1999] RAJYA SABHA

All the State Governments and Union Territory Administrations have been entrusted the powers of detection and deportation of the foreign nationals including the Pak nationals, who have been staying in India unauthorisedly. Besides, the Central Government is in constant dialogue with the State Governments and Union Territory Administrations on the subject of tracing out such Pak nationals and to deport them.

## Computerisation of Police Deptts. in Delhi

†1444. SHRI SWARAJ KAUSHAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to computerise every department of police in Delhi for enhancing efficiency of Police, so that first information reports can be lodged on computer in all the Police Stations of Delhi.
  - (b) if so, the details thereof;
  - (c) the expenditure likely to be incurred on this work; and
  - (d) by when this work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (d) A proposal to introduce computerisation at police stations and link them with District Headquarters and Police Headquarters is under consideration of Delhi Police. This, however, does not include computerised registration of FIRs at this stage. Moreover, the proposal is only at the initial stage of scrutiny and hence no fixed time-frame for its implementation can be specified at present.

In accordance with the rough estimates, the proposal for computerisation is envisaged to involve an expenditure of about Rs. 12.00 crores.

<sup>†</sup>Original notice of the question was received in Hindi.